

SPECIAL BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1381(KB)2020
IA(I.B.C)/191(KB)2023,
IA(I.B.C)/298(KB)2023,
IA(I.B.C)/251(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	UCO BANK VS BUSH TEA CO PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For RP

Mr. Shaunak Mitra, Adv.

Mr. Manas Das, Adv.

For Respondent in IA 298/KB/2023

Mr. Ajit Keshari, Adv.

Mr. Neeraj Rai, Adv.

For the Applicant

Mr. Pranit Bag, Adv.

Mr. Snehashis Sen, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/251(KB)2023

2. RP seeks to file an affidavit indicating that at what time he received the claim and since what time would be taken to remove the scrap and machinery.
3. RP also to indicate whether the rent is being collected or not. Let the affidavit be filed within two weeks. Ld. Counsel appearing for the applicant shall file reply/rejoinder to the affidavit within two weeks thereafter.
4. Post this matter on 27.06.2023.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**